

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) Nos. 1048-1049 of 2019**

**IN THE MATTER OF:**

**MSC Mediterranean Shipping Company S.A. ...Appellant**

**Versus**

**C.A. Kannan Tiruvengadam,  
R.P. of BRG Iron & Steel Company Pvt. Ltd. ...Respondent**

**Present: -**

**For Appellant: Mr. Arjun Asthana, Advocate.**

**For Respondent: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay and Mr. Saptarshi Mandal, Advocates for Respondent No. 1.  
Mr. Shaunak Mitra (RP)  
Mr. Nitya Sharma, Advocate for Respondent No. 2.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 200 of 2020**

**IN THE MATTER OF:**

**Assistant Commissioner of Customs  
Special Disposal Cell (Port), Kolkata ...Appellant**

**Versus**

**C.A. Kannan Tiruvengadam,  
R.P. of BRG Iron & Steel Company Pvt. Ltd. & Ors. ...Respondents**

**Present: -**

**For Appellant:**

**For Respondent: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay, Mr. Shaunak Mitra and Mr. Saptarshi Mandal, Advocates for Respondent No. 1.  
Mr. Nitya Sharma and Mr. Arjun Assthana, Advocates for Respondent No. 2.**

**ORDER**  
**(Virtual Mode)**

**16.02.2021** Learned Counsel for the Appellant and Respondent are present.

*Cont.....*

In Company Appeal (AT) (Insolvency) Nos. 1048-1049 of 2019 Learned Counsel for the Appellant submits that main arguing counsel - Mr. Krishnaraj Thaker is in personal difficulty.

It was further submitted that these Appeals have been ordered to be listed under the heading for Hearing but today it was listed under the heading 'For Admission (After Notice)'.

Let both these Appeals be listed under the heading 'For Hearing' on **1<sup>st</sup> March, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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